



सत्यमेव जयते

GOVERNMENT OF INDIA  
TRADE MARKS REGISTRY

Intellectual Property Bhavan, Near Antop Hill Head Post Office  
S.M. Road, Antop Hill, Mumbai - 400037 Tel: 24101144, 24101177, 24148251, 24112211  
Fax: 24140808, 24132295 Website: www.ipindia.gov.in  
Hearing Board virtual mode September-2024



INTELLECTUAL  
PROPERTY INDIA

No	DATE OF HEARING & TIME	OPPOSITION NO.	APPLN NO.	NAME PF PARTIES	NAME OF REPRESENTATIVE	HEARING OFFICER
1	02/09/2024 10.30 AM TO 01.30 PM/	252191	1369380	KENTURN NANO. TEC. CO. LTD. Vs EVERSHINE ELECTRICAL WORKS (INDIA)	KRISHNA & SAURASTRI. tm@krishnaandsaurastri.com Vs AMARJIT & ASSOCIATES % info@amarjitassociates.com	MS.Manjusha Bobade,Assistant Registrar
2	02/09/2024 10.30 AM TO 01.30 PM/	1270189	6020675	SHAILESH SIDRAM SAMBHOJE Vs PIONEER NUTS AND BOLTS PVT. LTD	NEWTON REGINALD tm@verveindia.com Vs MAHTTA & CO trademarks@mahtta.co.in	MS.Manjusha Bobade,Assistant Registrar
3	02/09/2024 10.30 AM TO 01.30 PM/	1247746	6020085	RAHUL SURESH KEWATE Vs VINAY PRAKASH TIWARI PROPRIETOR OF INVESTING DADDY INVESTMENT ADVISER	BLUE INKK ipr@blueinkk.com Vs PIYUSH JINDAL trademarkmb@gmail.com	MS.Manjusha Bobade,Assistant Registrar
4	02/09/2024 10.30 AM TO 01.30 PM/	1262147	6019142	RISHABH SHARMA Vs VIVAN RAJARWAL VIVANRAJARWAL@GMAIL.COM	ADHOC LEGAL info@adhoclegal.in	MS.Manjusha Bobade,Assistant Registrar

5	02/09/2024 10.30 AM TO 01.30 PM/	1006648	3730524	BFC INTERNATIONAL LIMITED Vs D CREPES CAFE	PANKAJ BHAWARLAL JAIN pjain@skjlegal.com Vs CEREBRAL DIMENSIONS trademarks@cdiplegal.com	MS.Manjusha Bobade,Assistant Registrar
6	02/09/2024 10.30 AM TO 01.30 PM/	263992	3460820	PEN INDIA LIMITED Vs Prithvi Pictures pravesh.sippy@gmail.com	K2IPR(PATENT & TRADEMARK ATTORNEYS) info@k2ipr.in	MS.Manjusha Bobade,Assistant Registrar
7	02/09/2024 10.30 AM TO 01.30 PM/	267562	1754074	ANWAR ABDUL AZIZ salimshaikhandco@gmail.com Vs IMTIYAZ ABDUL AZIZ, JAVED ABDUL AZIZ AND IMRAN ABDUL AZIZ imtiyaz_aaziz@yahoo.co.in		MS.Manjusha Bobade,Assistant Registrar
8	02/09/2024 10.30 AM TO 01.30 PM/	939234	2879252	VINAY BANSAL Vs R C PLASTO TANKS AND PIPES PVT. LTD.	GAWDE MEGHA ASHOK atozsheetalv@gmail.com Vs SHRIHAR TRIPATHI advocate.shrihar@gmail.com	MS.Manjusha Bobade,Assistant Registrar
9	02/09/2024 10.30 AM TO 01.30 PM/	1129393	5049040	MAHESH MADHUKAR PACHPUTE Vs LAXMI KOHLU GHAR	DIKSHA LAL contact@lawyer24x.com Vs ARORA REGISTRATION SERVICE aroraadvocate@yahoo.com	MS.Manjusha Bobade,Assistant Registrar
10	02/09/2024 10.30 AM TO 01.30 PM/	1089921	4724877	Abbott Healthcare Private Limited Vs Vita Zahnfabrik H. Rauter GmbH & Co. KG	ZEUSIP ADVOCATES LLP info@zeusip.com Vs DEPENNING & DEPENNING trademark@depenning.com	MS.Manjusha Bobade,Assistant Registrar
11	02/09/2024 10.30 AM TO 01.30 PM/	1160719	5209366	Abbott Healthcare Private Limited Vs Koye Pharmaceuticals Pvt. Ltd.	ZEUSIP ADVOCATES LLP info@zeusip.com Vs KHAITAN & CO tm.mum@khaitanco.com	MS.Manjusha Bobade,Assistant Registrar

12	02/09/2024 10.30 AM TO 01.30 PM/	266083	352124	PANASONIC CORPORATION Vs ANKER INNOVATIONS LIMITED	S. MAJUMDAR & CO. cal@patentindia.com Vs OBHAN & ASSOCIATES email@obhans.com	MS.Manjusha Bobade,Assistant Registrar
13	02/09/2024 10.30 AM TO 01.30 PM/	1262143	6022790	RIKSHIRAM AGHRIA Vs VIVAN RAJARWAL VIVANRAJARWAL@GMAIL.COM	MAHTTA & CO trademarks@mahtta.co.in	MS.Manjusha Bobade,Assistant Registrar
14	03/09/2024 10.30 AM TO 01.30 PM/	1262142	6017780	RISHABH SHARMA Vs VIVAN RAJARWAL VIVANRAJARWAL@GMAIL.COM	MAHTTA & CO trademarks@mahtta.co.in	MS.Manjusha Bobade,Assistant Registrar
15	03/09/2024 10.30 AM TO 01.30 PM/	1290437	6017781	RISHABH SHARMA Vs VIVAN RAJARWAL VIVANRAJARWAL@GMAIL.COM	MAHTTA & COtrademarks@mahtta.co.in Vs DIKSHA LAL	MS.Manjusha Bobade,Assistant Registrar
16	03/09/2024 10.30 AM TO 01.30 PM/	1264137	6016555	SAMREEN KHAN Vs RAMA DEVI SHARMA, PROPRIETOR OF MILAN BAND	ADHOC LEGAL info@adhoclegal.in Vs TAJ TRADE MARK info@tajtrademark.in	MS.Manjusha Bobade,Assistant Registrar
17	03/09/2024 10.30 AM TO 01.30 PM/	1262373	6016554	SAMREEN KHAN Vs NIRANJAN DESAI	ADHOC LEGAL info@adhoclegal.in Vs NAVKAR ASSOCIATES navkarassociates16@gmail.com	MS.Manjusha Bobade,Assistant Registrar
18	03/09/2024 10.30 AM TO 01.30 PM/	1262374	6016050	SAMREEN KHAN Vs NIRANJAN DESAI	ADHOC LEGAL info@adhoclegal.in Vs NAVKAR ASSOCIATES navkarassociates16@gmail.com	MS.Manjusha Bobade,Assistant Registrar
19	03/09/2024 10.30 AM TO 01.30 PM/	1264138	6016042	SAMREEN KHAN Vs RAMA DEVI SHARMA, PROPRIETOR OF MILAN BAND	ADHOC LEGAL info@adhoclegal.in Vs TAJ TRADE MARK info@tajtrademark.in	MS.Manjusha Bobade,Assistant Registrar

20	03/09/2024 10.30 AM TO 01.30 PM/	1251799	6015361	RISHABH SHARMA Vs HUGO BOSS Trade Mark Management GmbH & Co. KG.	NEWTON REGINALD tm@verveindia.com Vs UNITED & UNITED tm.filings@unitedandunited.com	MS.Manjusha Bobade,Assistant Registrar
21	03/09/2024 10.30 AM TO 01.30 PM/	1262140	6014178	RISHABH SHARMA Vs VIVAN RAJARWAL VIVANRAJARWAL@GMAIL.COM	MAHTTA & CO trademarks@mahtta.co.in	MS.Manjusha Bobade,Assistant Registrar
22	03/09/2024 10.30 AM TO 01.30 PM/	1258151	6014175	RISHABH SHARMA Vs VIVAN RAJARWAL VIVANRAJARWAL@GMAIL.COM	MAHTTA & CO trademarks@mahtta.co.in	MS.Manjusha Bobade,Assistant Registrar
23	03/09/2024 10.30 AM TO 01.30 PM/	1229735	5547499	TULIP LAB PVT. LTD. Vs M/s EFEDRA PHARMACEUTICALS (P) LTD	R.K. DEWAN & CO. trademarks@rkdewan.com Vs KALVA NIRMAL KUMAR kalvaattorney@yahoo.com	MS.Manjusha Bobade,Assistant Registrar
24	03/09/2024 10.30 AM TO 01.30 PM/	1255352	5986323	RISHABH SHARMA Vs VIVAN RAJARWAL VIVANRAJARWAL@GMAIL.COM	NEWTON REGINALD tm@verveindia.com Vs Diksha Lal dikshalal@gmail.com	MS.Manjusha Bobade,Assistant Registrar
25	03/09/2024 10.30 AM TO 01.30 PM/	1255353	5986304	RISHABH SHARMA Vs VIVAN RAJARWAL VIVANRAJARWAL@GMAIL.COM	NEWTON REGINALD tm@verveindia.com Vs Diksha Lal dikshalal@gmail.com	MS.Manjusha Bobade,Assistant Registrar
26	03/09/2024 10.30 AM TO 01.30 PM/	756311	1654445	SMART MONEY CAPITAL ANALYSIS PVT. LTD. rvmaratheco@yahoo.co.in Vs SMART MONEY	ANAND AND ANAND. trademark@anandanand.com	MS.Manjusha Bobade,Assistant Registrar
27	04/09/2024 10.30 AM TO 01.30 PM/	1255768	2790853	WACOM CO., LTD. Vs AHUJA AUTO SALES.	PHOENIX-LEGAL mumbai@phoenixlegal.in Vs LALJI ADVOCATES trademarks@laljitm.in	MS.Manjusha Bobade,Assistant Registrar

28	04/09/2024 10.30 AM TO 01.30 PM/	1196363	4291525	ELITE TELECOM Vs SIDHARTH SHARMA	SAI ASSOCIATES saiassociates886@gmail.com Vs SAI ASSOCIATES sai_trademark567@rediff.com	MS.Manjusha Bobade,Assistant Registrar
29	04/09/2024 10.30 AM TO 01.30 PM/	889888	3515324	DEEPLAXMI AGRO LLP Vs LAXMI KOHLU GHAR	MAKHIJA & ASSOCIATES. ipindia11@trademark.in Vs ARORA REGISTRATION SERVICE aroraadvocate@yahoo.com	MS.Manjusha Bobade,Assistant Registrar
30	04/09/2024 10.30 AM TO 01.30 PM/	1262225	5718739	CRESSEO ECOMUS PRIVATE LIMITED Vs COUCH COMMERCE PRIVATE LIMITED	BANDHUJI TRADE MARK CO. tmrvinod@gmail.com Vs KUNAL KHANNA & CO. ip.kunalkhanna@gmail.com	MS.Manjusha Bobade,Assistant Registrar
31	04/09/2024 10.30 AM TO 01.30 PM/	3905476	1069919	RAMESH GHEESARAM CHOUDHARY Vs M/s. Surya Roshni Limited	PRAMODKUMAR LADDA laddacs@gmail.com Vs INDIAN TRADE MARKS CO. admin@itmlegal.com	MS.Manjusha Bobade,Assistant Registrar
32	05/09/2024 10.30 AM TO 01.30 PM/	755205	1498046	SANTUMAL P. TULSANI Vs BAYERISCHE MOTOREN WERKE AKTIENGESELLSCHAFT	M. J. CHAWLA. mjchawla.tm@gmail.com Vs L.S. DAVAR & CO. trademark@lsdavar.in	MS.Manjusha Bobade,Assistant Registrar
33	05/09/2024 10.30 AM TO 01.30 PM/	1281253	6238521	LAKHAMSHI DAMJI CHHADVA SHAH Vs Shashikant D Shah	DINESH & CO., dinesh.ipindia@gmail.com Vs NRN SUITS AND LAWS LLP suitsandlaws@gmail.com	MS.Manjusha Bobade,Assistant Registrar
34	05/09/2024 10.30 AM TO 01.30 PM/	1282403	5990952	M/S. MEDOAK PHARMACEUTICAL PVT LTD. Vs REXCIN PHARMACEUTICALS PRIVATE LIMITED	JAYESH D KALAN lexrecourse@gmail.com Vs JASRAJ LEGAL krraawal@gmail.com	MS.Manjusha Bobade,Assistant Registrar
35	09/09/2024 10.30 AM TO 01.30 PM/	1223764	5573933	ACG PHARMAPACK PVT. LTD. Vs PARKSONS PACKAGING LIMITED	LEXORBIS manisha@lexorbis.com Vs R.K. DEWAN & CO. trademarks@rkdewan.com	MS.Manjusha Bobade,Assistant Registrar

36	09/09/2024 10.30 AM TO 01.30 PM/	1319082	5146485	MR. RAJENDRA PORWAL PROPRIETOR OF M/SMHAHAKALESHWER INTERPRISES Vs PRABHAT KUMAR DODRAJKA	DEEPESH PAWAR luckyassociates95@gmail.com Vs SHUKLA TRADE MARK COMPANY. hpshukla2006@gmail.com	MS.Manjusha Bobade,Assistant Registrar
37	09/09/2024 10.30 AM TO 01.30 PM/	1279997	5433128	MR. MOHAMMED ANAS MOHAMMED AMIN MERCHANT Vs Aashish Kumar Aggarwal trading as Rachit Enterprises	PARKAR & PARKAR parkar.parkar@gmail.com Vs SAIKRISHNA & ASSOCIATES tm@saikrishnaassociates.com	MS.Manjusha Bobade,Assistant Registrar
38	09/09/2024 10.30 AM TO 01.30 PM/	970929	3174469	MAYOM BIOTECHNOLOGY PVT.LTD. Vs THE HUT.COM LIMITED	PRIYANKA TIWARI info@maximbiz.com Vs R.K. DEWAN & CO. trademarks@rkdewan.com	MS.Manjusha Bobade,Assistant Registrar
39	10/09/2024 10.30 AM TO 01.30 PM/	1229657	4460749	AMAN VIJAY JAIN Vs ASHOK KUMAR BHATIA	SOUMYA KUMAR PALO palo.soumya@gmail.com Vs KHUSHI TRADE MARK CO. KTM7888@YAHOO.COM	MS.Manjusha Bobade,Assistant Registrar
40	10/09/2024 10.30 AM TO 01.30 PM/	1218365	4910146	HIRAL KANTILAL GALA Vs HARINI SIVAKUMAR	SURESH & CO. sbutani2@gmail.com Vs BALASUBRAMANIAM M trademark@mangalamassociates.in	MS.Manjusha Bobade,Assistant Registrar
41	10/09/2024 10.30 AM TO 01.30 PM/	1224231	4910140	HIRAL KANTILAL GALA Vs SHREE DWARIKADHISH VENTURES LLP	SURESH & CO. sbutani2@gmail.com Vs NITIN SURENDRABHAI RAVAL jkplconsultants@gmail.com	MS.Manjusha Bobade,Assistant Registrar
42	10/09/2024 10.30 AM TO 01.30 PM/	814856	1981107	RELIANCE COMMUNICATIONS LIMITED Vs BRANDSTOCK SERVICES AG	ZEUSIP info@zeusipservices.com	MS.Manjusha Bobade,Assistant Registrar
43	10/09/2024 10.30 AM TO 01.30 PM/	814857	1981109	RELIANCE COMMUNICATIONS LIMITED Vs BRANDSTOCK SERVICES AG	ZEUSIP info@zeusipservices.com	MS.Manjusha Bobade,Assistant Registrar

44	11/09/2024 10.30 AM TO 01.30 PM/	1033804	4336962	VALETTA HOLDINGS LIMITED Vs MIRZA INTERNATIONAL LTD.	R. K. DEWAN & CO. trademarks@rkdewan.com Vs ASHOKA TRADE MARK CO., ip@ashokatrademarks.com	MS.Manjusha Bobade,Assistant Registrar
45	11/09/2024 10.30 AM TO 01.30 PM/	1049010	4429634	FIROJ KHAN (INDIAN NATIONAL, PROPRIETOR) TRADING AS FINE BAKERY Vs SHAIK IRFAN PASHA	NAVKAR ASSOCIATES navkarassociates16@gmail.com Vs ARIHANT ASSOCIATES arihantassociatesss@gmail.com	MS.Manjusha Bobade,Assistant Registrar
46	12/09/2024 10.30 AM TO 01.30 PM/	1069918	3905475	MEENA RAMESH CHOUDHARY Vs M/s. Surya Roshni Limited	PRAMODKUMAR LADDA laddacs@gmail.com Vs INDIAN TRADE MARKS CO. admin@itmclegal.com	MS.Manjusha Bobade,Assistant Registrar
47	12/09/2024 10.30 AM TO 01.30 PM/	1213360	4965477	MRS. PAYAL KATARIYA TRADING AS YEH MERA INDIA. Vs RSPL LIMITED	SAKSHEE JAIN vibrantlawlegal@gmail.com Vs ALL IP CARE allipcare@gmail.com	MS.Manjusha Bobade,Assistant Registrar
48	17/09/2024 10.30 AM TO 01.30 PM/	751863	1747712	PARAMATRIX TECHNOLOGIES LIMITED Vs MATRIX COMSEC PRIVATE LIMITED	CHINMAY SUHAS ATHALYE adv.chinmay@csalegal.com Vs Y. J. TRIVEDI & CO. info@yjtrivedi.com	MS.Manjusha Bobade,Assistant Registrar
49	17/09/2024 10.30 AM TO 01.30 PM/	752848	1747711	PARAMATRIX TECHNOLOGIES PVT. LTD. Vs MATRIX COMSEC PRIVATE LIMITED	CHINMAY SUHAS ATHALYE adv.chinmay@csalegal.com Vs W. S. KANE & CO. hwk@wskaneandco.com	MS.Manjusha Bobade,Assistant Registrar
50	17/09/2024 10.30 AM TO 01.30 PM/	758927	1642641	GALPHA LABORATORIES LTD. Vs GLAXO GROUP LIMITED	ANAND AND ANAND. trademark@anandandanand.com	MS.Manjusha Bobade,Assistant Registrar
51	18/09/2024 10.30 AM TO 01.30 PM/	773615	1883805	SAYED MOHAMED THAYYIL info@iprla.org Vs SAFIYA TRAVELS OF INDIA info@yjtrivedi.com		MS.Manjusha Bobade,Assistant Registrar

52	18/09/2024 10.30 AM TO 01.30 PM/	773616	1883804	SAYED MOHAMED THAYYIL info@a iprla.org Vs SAFIYA TRAVELS OF INDIA info@yjtrivedi.com		MS.Manjusha Bobade,Assistant Registrar
53	19/09/2024 10.30 AM TO 01.30 PM/	770110	1863745	GODREJ TYSON FOODS LIMITED upendra.pathak@godrejagrovat.com Vs T. T KRISHNAMACHARI & CO., info@yjtrivedi.com	MOHAN ASSOCIATES brinda@iprightsindia.com	MS.Manjusha Bobade,Assistant Registrar
54	19/09/2024 10.30 AM TO 01.30 PM/	1039377	3338742	GODREJ TYSON FOODS LIMITED Vs Ajit Kumar Motwani	D.P. AHUJA & CO trademarks@dpahuja.in Vs J.P. ASSOCIATES ADVOCATE. praveen@jpassociates.co.in	MS.Manjusha Bobade,Assistant Registrar
55	19/09/2024 10.30 AM TO 01.30 PM/	1038821	3338742	GODREJ TYSON FOODS LIMITED Vs T.T. KRISHNAMACHARI & CO	D.P. AHUJA & CO trademarks@dpahuja.in Vs MOHAN ASSOCIATES. brinda@iprightsindia.com	MS.Manjusha Bobade,Assistant Registrar
56	19/09/2024 10.30 AM TO 01.30 PM/	1013607	3338743	GODREJ TYSON FOODS LIMITED Vs T.T. KRISHNAMACHARI & CO	D.P. AHUJA & CO trademarks@dpahuja.in Vs MOHAN ASSOCIATES. brinda@iprightsindia.com	MS.Manjusha Bobade,Assistant Registrar